

regarding Review by the Government of the working of the National Airports Authority for the year 1993-94.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-6922/94].

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Uran Akademi, for the year 1992-93 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indira Gandhi Rashtriya Uran Akademi, for the year 1992-93.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library. See No. LT-6923/94].

**Annual Report and Review on the working of the Overseas Construction Council of India, New Delhi for 1993-94.**

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): Sir, on behalf of Shri Pranab Mukherjee, I beg to lay on the Table:—

- (1) A copy of the Annual Report (Hindi and English versions) of the Overseas Construction Council of India, New Delhi, for the year 1993-94 alongwith Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government of the working of the Overseas Construction Council of India, New Delhi, for the year 1993-94.

[Placed in Library. See No. LT-6924/94].

**Notifications under the Employees Provident Funds and Miscellaneous Provisions Act, 1952, etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): Sir, on behalf of Shri P.A. Sangma, I beg to lay on the Table:—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952:—
- (i) The Employees Family Pension (Second Amendment) Scheme, 1994 published in Notification No. G.S.R. 577 in Gazette of India dated the 10th November, 1994.
- (ii) The Employees' Deposit-Linked Insurance (Third Amendment) Scheme, 1994 published in Notification No. G.S.R. 576 in Gazette of India dated the 10th November, 1994.
- (iii) The Employees' Provident Fund (Second Amendment) Scheme, 1994 published in Notification No. G.S.R. 718(E) in Gazette of India dated the 23rd September, 1994.

[Placed in Library. See No. LT-6925/94].

- (2) A copy of the Employees State Insurance (General) (Fourth Amendment) Regulations, 1994 (Hindi and English versions) published in Notification No. N-12/13/1/94-P&D in Gazette of India dated the 3rd December, 1994 under sub-section (4) of section 97 of the employees' State Insurance Act, 1948.

[Placed in Library. See No. LT-6926/94].

**Notifications under Major Port Trusts Act, 1963, etc.**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shri Jagdish Tytler, I beg to lay on the Table:—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963:—
- (i) G.S.R. 446(E) published in Gazette of India dated the 10th May, 1994 approving the Tuticorin Port Employees (Leave Travel Concession) Second Amendment Regulations, 1994.
- (ii) G.S.R. 554(E) published in Gazette of India dated the 29th June, 1994 approving the Calcutta Port Trust (Interest Subsidy on House Building Advance) Regulations, 1994.
- (iii) G.S.R. 596(E) published in Gazette of India dated the 27th July, 1994 approving the Cochin Port Employees (Leave Travel Concession) Amendment Regulations, 1994.
- (iv) G.S.R. 601(E) published in Gazette of India dated the 1st August, 1994 approving the Paradip Port Employees (General Provident Fund) First Amendment Regulations, 1994.
- (v) G.S.R. 606(E) published in Gazette of India dated the 4th August, 1994 approving the New Mangalore Port Trust (Recruitment of Head of Department) Amendment Regulations, 1994.
- (vi) G.S.R. 691(E) published in Gazette of India dated the 16th September, 1994 approving the Bombay Port Trust Employees Housing Loan Amendment Regulations, 1994.

[Placed in Library. See No. LT-6927/94].

- (2) A copy each of the following Notifications (Hindi and English versions) under section 36 of the Inland Waterways Authority of India Act, 1985:—
- (i) The Inland Waterways Authority of India (Pension Fund) Regulations, 1993 published in Notification No. IWA/FIN/PG/4325/92 in Gazette of India dated the 31st March, 1994.
- (ii) The Inland Waterways Authority of India (General Provident Fund) Regulations, 1993 published in Notification No. IWA/FIN/PG/